

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 33 of 2020

IN THE MATTER OF:

Abhimanyu Singh & Ors.

....Appellants

Vs.

Brijnadan Industries Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Kartik Rai, Advocate

For Respondents:

O R D E R

10.02.2020: Heard Learned Counsel for the Appellant.

Let notice be issued on Respondents by Speed Post. Requisites along with process fee, if not filed, be filed by tomorrow. If the Appellants is able to ascertain the email address of Respondents, they may file the same and notice may be issued through email as well.

List this Appeal 'For Admission (After Notice)' on **02nd March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/gc